

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3081  
ANSWERED ON:05.08.2002  
TECHNOLOGY DEVELOPMENT IN HORTICULTURE  
DHANI RAM SHANDIL

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the number of applications received for financial assistance under scheme No.3 titled Technology Development and transfer for promotion of Horticulture, State-wise;
- (b) the total financial outlay and assistance sanctioned to each State particularly for major hilly apple growing States like Jammu and Kashmir, Himachal Pradesh and Utranchal etc.; and
- (c) the present status thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Details are given in Annexure-I.

(b)&(c): The total financial outlay under the scheme, `Technology Development and Transfer for promotion of Horticulture` for the year 2001-2002 was Rs.2.00 crores and the details of the assistance sanctioned to each State are given in Annexure-II. The total financial outlay under the said scheme during the year 2002-03 is Rs.4.00 crores.

**ANEXURE-I**

**STATE-WISE DETAILS OF PROPOSALS RECEIVED FOR FINANCIAL ASSISTANCE UNDER THE SCHEME `TECHNOLOGY DEVELOPMENT AND TRANSFER FOR PROMOTION OF HORTICULTURE` DURING 2001-2002**

SL. NO. NAME OF STATE/UNION TERRITORY NUMBER OF PROPOSALS

1	Andhra Pradesh	14
2	Arunachal Pradesh	3
3	Assam	9
4	Bihar	26
5	Chattisgarh	8
6	Goa	-
7	Gujarat	7
8	Haryana	3
9	Himachal Pradesh	10
10	Jammu & Kashmir	3
11	Jharkhand	6
12	Karnataka	3
13	Kerala	4
14	Madhya Pradesh	14
15	Maharashtra	11
16	Manipur	5
17	Meghalaya	1
18	Mizoram	4
19	Nagaland	4
20	Orissa	4
21	Pondicherry	1
22	Punjab	4
23	Rajasthan	7
24	Sikkim	2
25	Tamil Nadu	6
26	Tripura	1
27	Uttaranchal	6
28	Uttar Pradesh	39
29	West Bengal	16
30	Andaman & Nicobar	-
31	Chandigarh	-
32	Dadra & Nagar Haveli	-
33	Daman & Diu	-
34	Delhi	5
35	Lakshadweep	-

ANEXURE-II

STATE-WISE DETAILS OF FINANCIAL ASSISTANCE SANCTIONED UNDER SCHEME 'TECHNOLOGY DEVELOPMENT AND TRANSFER FOR PROMOTION OF HORTICULTURE' DURING 2001-2002

(RS. IN LAKHS)

SL. NO. NAME OF STATE/UNION TERRITORY AMOUNT SANCTIONED

1	Andhra Pradesh	15.10
2	Arunachal Pradesh	03.10
3	Assam	21.07
4	Bihar	23.31
5	Chattisgarh	04.25
6	Goa	-
7	Gujarat	05.00
8	Haryana	01.50
9	Himachal Pradesh	48.00
10	Jammu & Kashmir	16.00
11	Jharkhand	06.25
12	Karnataka	04.27
13	Kerala	04.35
14	Madhya Pradesh	02.88
15	Maharashtra	20.23
16	Manipur	09.17
17	Meghalaya	01.00
18	Mizoram	06.08
19	Nagaland	03.70
20	Orissa	02.49
21	Pondicherry	00.50
22	Punjab	08.20
23	Rajasthan	02.55
24	Sikkim	09.68
25	Tamil Nadu	23.50
26	Tripura	01.00
27	Uttaranchal	10.87
28	Uttar Pradesh	47.12
29	West Bengal	21.02
30	Andaman & Nicobar	-
31	Chandigarh	-
32	Dadra & Nagar Haveli	-
33	Daman & Diu	-
34	Delhi	02.42
35	Lakshadweep	-
	Total	324.61

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